

[Translation]

Loan to Handicapped SCs/STs and Backward Classes by KVIC

5442. SHRI RAM TAHAL CHAUDHARY : Will the Minister of INDUSTRY be pleased to state :

(a) whether any scheme is being implemented by Khadi and Village Industries Commission for providing loan to the handicapped, Scheduled Castes, Scheduled Tribes/ Backward Classes and low income group persons to make them self employed;

(b) if so, the category-wise number of persons who have benefited from the said scheme in each State;

(c) whether any new scheme is being formulated in this regard by the Government; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) Estimated state-wise break-up of number of beneficiaries under SC/ST category during 1995-96 is given in the statement attached.

(c) Yes, Sir.

(d) Under KVI programme the largest share of SC/ST beneficiaries is concentrated in various activities of leather industry. Under this industry KVIC has decided to implement projects at locations having cluster of artisans belonging to SC/ST. Under KVIC project approach a margin money scheme has been evolved. Under this scheme, in case of SC/ST/Women/Minority Community beneficiaries/Institutions margin money scheme will be applicable when the beneficiary's own contribution is atleast five per cent, whereas in the case of general category minimum own contribution is 10 per cent of the project cost.

Statement

State-wise estimated number of SC/ST employment (1995-96)

(in lakh persons)

| S.No. | States | Total KVI employment | Share of SC/ST |
|-------|-------------------|----------------------|----------------|
| 1 | 2 | 3 | 4 |
| 01. | Andhra Pradesh | 3.53 | 1.05 |
| 02. | Arunachal Pradesh | * | * |
| 03. | Assam | 1.04 | 0.80 |
| 04. | Bihar | 3.36 | 1.00 |
| 05. | Goa | 0.06 | 0.01 |

| 1 | 2 | 3 | 4 |
|--------------------------|---------------------------|-------|------|
| 06. | Gujarat | 1.00 | 0.30 |
| 07. | Haryana | 0.96 | 0.28 |
| 08. | Himachal Pradesh | 0.88 | 0.26 |
| 09. | Jammu & Kashmir | 0.87 | 0.26 |
| 10. | Karnataka | 1.98 | 0.59 |
| 11. | Kerala | 2.09 | 0.62 |
| 12. | Madhya Pradesh | 1.10 | 0.53 |
| 13. | Maharashtra | 4.74 | 1.42 |
| 14. | Manipur | 0.37 | 0.35 |
| 15. | Meghalaya | 0.12 | 0.10 |
| 16. | Mizoram | 0.09 | 0.08 |
| 17. | Nagaland | 0.11 | 0.09 |
| 18. | Orissa | 2.06 | 0.81 |
| 19. | Punjab | 1.72 | 0.26 |
| 20. | Rajasthan | 3.91 | 1.17 |
| 21. | Sikkim | 0.05 | 0.04 |
| 22. | Tamil Nadu | 11.05 | 3.31 |
| 23. | Tripura | 0.49 | 0.30 |
| 24. | Uttar Pradesh | 11.36 | 0.40 |
| 25. | West Bengal | 3.49 | 0.04 |
| Union Territories | | | |
| 01. | Andaman & Nicobar Islands | * | * |
| 02. | Chandigarh | 0.02 | - |
| 03. | Dadra & Nagar Haveli | - | - |
| 04. | Daman & Diu | - | - |
| 05. | Delhi | 0.23 | 0.06 |
| 06. | Lakshdweep | - | - |
| 07. | Pondicherry | 0.04 | 0.01 |

* Less than 500.

[English]

Transport Subsidy

5443. SHRI SOMJIBHAI DAMOR: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any scheme for Central Subsidy on industries operating in North-Eastern State region;

(b) if so, the details thereof;